

<i>Scale Rs. 245—440</i>	<i>No.</i>
Boiler Cleaner . . . . .	1
Tech.—IV (Elect.) . . . . .	2
Tech. IV (T.C.) . . . . .	2
Operator 'D' . . . . .	3
Chamberman . . . . .	5
Tech. IV (Maint) . . . . .	3
Rigger . . . . .	1
Tech. IV (Inst.) . . . . .	2
Plumber-IV . . . . .	1
Typist/Clerk . . . . .	3
Jr. Teacher-II . . . . .	4

*Scale Rs. 215—376*

Sampler . . . . .	4
Spl. Yardman . . . . .	14
Dup. Machine Operator . . . . .	1
Ferro Printer . . . . .	1
Loco Shunter-cum-Helper . . . . .	3
Yardman . . . . .	35
Cook-Bearer . . . . .	2
Helper . . . . .	1

*Scale Rs. 180—277*

Bus Conductor . . . . .	2
Helper, Labour Mazdoor . . . . .	44
Hospital Attendant . . . . .	3
Malaria Khalasi . . . . .	2
Mili-cum-Chowkidar . . . . .	1
Messenger . . . . .	2
Sweepers . . . . .	87

**SCHEDULED TRIBES**

*Scale Rs. 1025—1625*

Senior Mech. Engineer. . . . .	1
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*Scale Rs. 400—826*

Head Mistress . . . . .	1
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*Scale Rs. 300—570*

Staff Nurse . . . . .	2
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*Scale Rs. 245—440*

Tech. IV (Inst.) . . . . .	1
Typist/Clerk . . . . .	2
Jr. Teacher-II . . . . .	6

*Scale Rs. 180—277*

Helper. . . . .	
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एक स्थान पर 5 वर्षों से अधिक समय से कार्य कर रहे राजपत्रित अधिकारी

3951. श्री हरिकेश बहादुर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पर्वोत्तर रेलवे, गोरखपुर में ऐसे भी राजपत्रित अधिकारी हैं जो 5 से 20 वर्षों से एक ही स्थान पर कार्य कर रहे हैं ;

(ख) यदि हां, तो उनकी कुल संख्या क्या है और वे एक ही स्थान पर कितने वर्षों से काम कर रहे हैं एवं इसके क्या कारण हैं ; और

(ग) सरकार द्वारा इस बारे में क्या कार्यवाही करने का विचार है ?

रेल मंत्री (प्रो० मधु बंडवले) : (क) जी हां ।

(ख) और (ग). इनकी कुल संख्या 65 है । ऐसे अधिकारियों एवं उनके एक स्थान पर रहने की अवधि इस प्रकार है :-

5 वर्षों से	5
6 वर्षों से	8
7 वर्षों से	13
8 वर्षों से	13
9 वर्षों से	5
10 वर्षों से	4
11 वर्षों से	6
12 वर्षों से	3
13 वर्षों से	2
14 वर्षों से	2
15 वर्षों से	2
19 वर्षों से	1
21 वर्षों से	1

अधिकारियों के एक स्थान पर रहने की कोई अनिवार्य आवश्यकता नहीं की गयी है। प्रशासनिक आवश्यकताओं को ही ध्यान में रखते हुए स्थानान्तरण किये जाते हैं।

#### Excess Production of Bulk Drugs

3952. SHRI S. R. DAMANI : Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state :

(a) the number of cases with their details that have come to the notice of Government about excess production of bulk drugs and some non-essential drugs outside the licensed capacity by foreign drug units during the last two years; and

(b) the action Government have taken or propose to take against such erring units ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS ( SHRI H. N. BAHUGUNA ) : (a) Information regarding production of bulk drugs in excess of licensed capacity during 1975 and 1976 is being collected and will be laid on the Table of the House as soon as possible. The production of drug formulations is not being monitored at present.

(b) The question of excess production of drugs and pharmaceuticals was considered by the Committee on Drugs and Pharmaceuticals and the Committee's recommendations on the regulation of excess capacity in regard to bulk drugs are under the consideration of Government.

#### Conversion of Metre Gauge Lines into Broad Gauge

3953. SHRI K. PRADHANI : Will the Minister of RAILWAYS be pleased to state :

(a) what is the total mileage of metre gauge railway lines in the country and whether any scheme for their conversion into broad-gauge is under Government's consideration;

(b) the time likely to be taken for the conversion of the entire metre gauge lines into broad-gauge; and

(c) the factors which determine the priority for conversion of metre-gauge into broad-gauge in a particular area ?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE) : (a) and (b). The total route length of metre gauge railway lines in the country is 25,426 km. The cost of conversion of all these lines to broad gauge will be exorbitant and no target can, therefore, be fixed for their conversion.

(c) The following are the important factors among others which are considered while determining the priorities for conversion of a metre gauge line to broad gauge ;

- (i) density of traffic and degree of saturation of the line ;
- (ii) the extent of transshipment of goods involved and the capacity to handle it ;
- (iii) the level of development of the area served and the impact of the conversion project on the economic growth of the area ;
- (iv) the financial viability of the project.

#### M/s. Swadeshi Cotton Mills Co. Limited, Kanpur

3954. DR. B. N. SINGH : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) Whether it is a fact that some near relations of the Directors of the Swadeshi Cotton Mills Co. Limited Kanpur, have been and are drawing huge amounts in the form of Guarantee Commission ;

(b) if so, the names of these drawees and the amount involved in each case ;

(c) whether prior approval of the Company or the Central Government about the payment of such remuneration to the relations of the Directors had been obtained; and

(d) if not, the action which Government propose to take against the company for violation of the provisions of the Companies Act, and recover the amounts wrongly drawn by such persons ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS. (SHRI SHANTI BHUSHAN) (a) and (b). During the course of inspection of the books of accounts of the company under section 209(A) of the Companies Act, 1956 carried out in February-March, 1976, it came to notice that a total amount of Rs. 8,00,871.42 being guarantee Commission payable in respect of years 1966 to 1974-75 to Sh. M. R. Jaipuria father of